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LOK SABHA

Thursday, 5th September, 1957.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Revision of U.N. Charter

*1489. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether Government of India participated in the discussion in the United Nations Assembly regarding the revision of U.N. Charter; and

(b) if so, what were the views expressed by its spokesman?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes, Sir.

(b) Our representative stated that the present time was not appropriate for reviewing the Charter. He urged that the Committee, set up to consider the fixing of time and place for a General Conference to review the Charter, should continue and be requested to make its recommendations not later than its 14th session that is in 1959. (These views of India were shared by several other countries and a resolution in this sense was adopted by the Assembly without opposition).

Shri D. C. Sharma: What were the reasons which weighed with the Government of India to say that the time for the revision of the Charter was not propitious just now?

Shrimati Lakshmi Menon: It was thought that the international situation should ease a little more and also that the UNO itself should become more representative of the peoples of the world.

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Shri D. C. Sharma: May I know if the Government of India had a suggestion under review that the representation at the UNO should be on the population basis?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): No, Sir. We did not and we do not think that it is a feasible proposition.

Displaced Persons from East Pakistan

*1491. **Shri H. N. Mukerjee:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state the number of East Pakistan displaced persons sent to camps in Orissa since 1950 and the number permanently rehabilitated so far?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): Information is being collected and will be laid on the Table of the Lok Sabha in due course.

Shri H. M. Mukerjee: What steps have been taken by the Government to ensure that the refugees are so placed in camps that they can earn their livelihood either through the camps being linked with some Plan projects or community development schemes or something like that so that they are not compelled by sheer distress to desert the camps as has often happened in the case of Orissa?

Shri Mehr Chand Khanna: There is only one camp in Orissa—Charbatia. There we have about 4,000 persons who have been recently moved from West Bengal into Orissa. We have already a scheme in our hand for the expansion of the Chilka foreshore lake—about 2500 acres. I am also

taking steps to see that some kind of training and production centres are set up even in the camp itself.

Shri H. N. Mukerjee: May I know if the attention of the Minister has been drawn to a Press statement issued some two months ago by Shri Gadadhar Datta, Secretary to the Congress Assembly Party in Orissa, pointing out conditions in Koraput which is in the proposed Dandakaranya area are such that the refugees just could not be rehabilitated there for unavoidable physical and other reasons for no fault of their own or of the Orissa Government?

Shri Mehr Chand Khanna: In that statement the reference is to the Dandakaranya scheme which is still in the exploratory stage. We are having surveys made and I can assure the hon. Member that every possible step will be taken to see that the area is properly developed and an integrated plan is put up so that there is the remotest possible chance of desertions.

Shri Panigrahi: May I know the total amount of money granted so far to the Government of Orissa from the Centre for refugee rehabilitation in that State since 1950?

Shri Mehr Chand Khanna: I am afraid I have not got the figures with me now.

Shri A. C. Guha: May we take it as an assurance from the Minister that in the Dandakaranya scheme unless a particular area is fully developed, no refugee would be sent there?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): No, Sir; certainly not. I think in the development itself the refugees should take part.

Shri Sadhan Gupta: How is it that the Government has such a large number of persons to be rehabilitated because, presumably, it is one of the

most important figures if the Government has to evaluate the success of its efforts for the rehabilitation of the East Bengal refugees?

Shri Mehr Chand Khanna: If the hon. Member is referring to Orissa—the total refugee population is about 12,000 out of which 4,000 are in camps and the rest are in some short of colonies.

Shri Jaipal Singh: In the information that the hon. Minister has agreed to collect, will he be pleased to collect the break-up as between tribals and non-tribals?

Shri Mehr Chand Khanna: If the hon. Member is referring to Dandakaranya scheme, I can assure him that we will see that the interests of the tribals are duly protected.

Shri Jaipal Singh: My question does not relate to Dandakaranya or anything like that. It relates to the people coming from East Pakistan. I would like to have the break-up as between tribals and others.

Shri Mehr Chand Khanna: As regards East Pakistan, they are all migrants coming out on migration certificates. I have no idea whether there are any tribals among them.

Shri Jaipal Singh: The hon. Minister does not seem to realise that there are tribals in this world at all. I would like, if it is possible, to know whether there are tribals.

Shri Mehr Chand Khanna: As far as the migrants from East Pakistan are concerned, I will try to make out if there are any tribals among them.

News Reels

*1492. **Pandit D. N. Tiwary:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that quarterly editions of news reels spot-lighting the achievements in economic, agricultural and industrial spheres under the Five Year Plan are produced in regional languages and are made available to the public.